

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-320
TO BE ANSWERED ON-19.07.2018

NATIONAL WIND-SOLAR HYBRID POLICY

320. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has released a National Wind-Solar Hybrid Policy recently;
- (b) if so, the details and the salient features thereof;
- (c) whether any guidelines have been issued with regard to the classification of a plant as a wind-solar hybrid one; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) & (b) Yes Madam. The Government has released National Wind-Solar Hybrid Policy on 14th May, 2018. The main objective of the policy is to provide a framework for promotion of large grid connected wind-solar PV hybrid systems for optimal and efficient utilization of wind and solar resources, transmission infrastructure and land. The wind-solar PV hybrid systems will help in reducing the variability in renewable power generation and achieving better grid stability. The policy also aims to encourage new technologies, methods and way-outs involving combined operation of wind and solar PV plants.

(c) & (d) The National Wind-Solar Hybrid Policy dated 14th May, 2018 defines wind-solar hybrid system. Para 4 of the policy, inter alia, provides that under the category of wind-solar hybrid power plants, Wind Turbine Generators (WTGs) and Solar PV systems shall be configured to operate at the same point of grid connection. Further, a wind-solar plant shall be recognized as hybrid plant, if the rated power capacity of one resource is at least 25% of the rated power capacity of other resource.
